

Copy of the  
order ~~no~~  
Dt. 04.07.12  
may be given  
to both counsels.

~~Draft~~  
~~SD~~

Pragati  
11-7-12

ORDER DATED 4<sup>th</sup> OF JULY, 2012

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

.....

By filing Memo today Sri D.K. Sahoo-1, Ld. Counsel for the applicant prays to withdraw the present O.A. as the applicant does not want to prosecute the O.A.

2. In view of the above, the present O.A. is dismissed as withdrawn.

A.K. Patnaik  
MEMBER JUDL.

C.R. Mohapatra  
MEMBER ADMN.

K.B.